

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2160
ANSWERED ON:10.03.2010
AGREEMENT REGARDING NUCLEAR TECHNOLOGY
Meinya Dr. Thokchom

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the number of agreements signed so far with other countries regarding Nuclear Fuel Supply and Nuclear Technology Transfer alongwith the details thereof;
- (b) whether the agreement with Russia is better than that of the Indo-US civil nuclear agreement; and
- (c) if so, the reasons therefor?

Answer

THE MINISTER OF EXTERNAL AFFAIRS (SHRI S.M. KRISHNA)

(a) Since the NSG decision of September 2008 regarding civil nuclear cooperation with India, Government has signed civil nuclear cooperation agreements/arrangements with France, US, Russia, Namibia, Mongolia and UK. These agreements/arrangements cover bilateral cooperation in various areas of peaceful uses of nuclear energy, including supply of fuel and technology.

(b) & (c) No. Both agreements have their own unique merits. The agreement signed with Russia in December 2008 pertains specifically to Cooperation in the Construction of Additional Nuclear Power Plant Units at Kudankulam as well as at Other Sites. The Agreement for Cooperation Concerning Peaceful Uses of Nuclear Energy signed with the US in October 2008 is a broader framework for civil nuclear cooperation between the two countries. An Inter- Governmental Agreement (IGA) for broad-based Cooperation in the Use of Atomic Energy for Peaceful Purposes has been initialed with Russia in December 2009.